

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI**

Dated: 28.04.2026

Sub.: Judges Roster w.e.f. 04.05.2026 to 29.05.2026.

Court No.	Day(s) & Time	Bench	Assignment
Court-I [Electricity Bench]	Monday 10.30 AM to 01.15 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-I [Electricity Bench]	Wednesday 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-I [Electricity Bench]	Friday 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-II [Electricity Bench]	Monday 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Officiating Chairperson AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act.
Court-II [Electricity Bench]	Tuesday & Thursday 10.30 AM to 01.15 PM & 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act.

NOTE: (FOR COURT – I ONLY)

- (a) **Monday & Wednesday** - Fresh matters and all kinds of IAs
(From 10:30 AM to 01:15 PM)
- (b) **Wednesday** - Short matters
(from 2:15 PM to 5:00 PM)
- (c) **Friday** - Appeal/final hearing matters
(from 10:30 AM to 01:15 PM
& 2:15 PM to 5:00 PM)

This issues with the approval of the Competent Authority.

**Sd/-
(Registrar)**

Copy to:

PPS to Hon'ble Officiating Chairperson
PPS/PS to all Hon'ble Members
PA to Ld. Registrar
PS to Dy. Registrar (NS)
Shri Jaiom, LDC
Shri Dhruv, Office Assistant (IT)
All Notice Boards